

**COURT – I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 533 OF 2017 IN  
DFR NO. 1574 OF 2017**

**Dated: 21<sup>st</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. Aditya Singh

Counsel for the Respondent (s) : Mr. Hemant Singh  
Mr. Matrugupta Mishra for R-2

**ORDER**

**IA NO. 533 OF 2017  
(*Appln. for condonation of delay in filing the appeal*)**

List the matter on **22.09.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/vt*